

(c) Reconsideration is dependent upon availability of updated data as provided for in para 22.7.2 (v) of 'Modifications in Drug Policy, 1986'.

Custodial Deaths in Delhi

*270. SHRI MADHAVRAO SCINDIA :
SHRI PINAKI MISRA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the attention of the Government has been drawn to the newsitem captioned "Custodial deaths shoot up in Delhi" which appeared in the "Indian Express", dated May 13, 1996;

(b) if so, the number of deaths occurred in police custody during 1993-94, 1994-95 and 1995-96, till date Union-territory-wise; and

(c) the main reasons for the increasingly high custodial deaths in Delhi?

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA) : (a) Yes, Sir.

(b) The requisite information is given below :

S. Union Territory No.	Deaths which occurred in police custody			
	1993-94	1994-95	1995-96	1996-97 (upto 30.6.96)
1. Delhi*	2	2	5	-
2. Pondicherry	1	-	-	-
3. A and N Islands	-	-	-	-
4. Chandigarh	-	-	-	-
5. Dadra and Nagar Haveli	-	-	-	-
6. Daman and Diu	-	-	-	-
7. Lakshadweep	-	-	-	-

*Note : As reported by the Delhi Police

(c) Deaths in police custody are always unfortunate. However, it is encouraging to note that no such death has occurred in any of the Union Territories during the current year.

[Translation]

Firing Incidents on Indo-Pak Border

*271. SHRI RADHA MOHAN SINGH :
SHRI DEVI BUX SINGH :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of Indian soldiers/citizens killed in firing on the Indo-Pak border during the last three months;

(b) the number of incidents of firing, which took place on the Indo-Pak border; and

(c) the Aompensation/financial assistance provided to the dependants of the victims of the firing?

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA) : (a) to (c). During the last three months, there has been no firing on the Indo-Pak border, adjoining the States of Rajasthan, Gujarat and Punjab but on International Border (IB) of J and K/Line of Control (LC) Pakistani troops have fired on 1017 occasions in which eight Army personnel and five civilians were killed. The personnel are being paid compensation/financial assistance as per scales laid down by Ministry of Defence/Army Authorities. The kinds of civilians have been/are being paid ex-gratia relief of Rs. 1.00 lakh.

[English]

Commercialisation of the Surplus Railway Land

*272. SHRIMATI VASUNDHARA RAJE :
SHRI A.C. JOS :

Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government had taken steps to commercialise surplus land of the Railway;

(b) if so, the total surplus land with the Railway in every State; and

(c) the steps taken to expedite the commercialisation process especially in Rajasthan?

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN) : (a) There is no surplus land with the Railways. The vacant Railway land is required by the Railway for its own development, expansion and for construction of Offices and Quarters for Railway Employees.

(b) and (c). Do not arise.

[Translation]

Social Forestry Projects

*273. SHRI RAMESHWAR PATIDAR :
SHRIMATI SHEELA GAUTAM :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Government have received proposals from some State Governments seeking World Bank assistance for the social forestry projects during the last three years.

(b) if so, the details thereof indicating the assistance sought in each case;

(c) the details of the projects have been approved/rejected by the World Bank; and

(d) the time by which the remaining projects are likely to be cleared?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD) : (a) to (d). Comprehensive forestry projects received from State Governments of Andhra